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SLP(C)No. 20070 OF 1998

ITEM No.302

Court No. 1

SECTION XVIA

A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20070/1998  
(From the judgement and order dated 02/09/1998 in OWP 504/98  
of The HIGH COURT OF JAMMU&KASHMIR AT SRINAGAR)

AMICUS CURIE HARISH N. SALVE

Petitioner (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS

Respondent (s)

(With prayer for interim relief and office report)

Date : 30/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

Amicus CuriaeMr. Harish N Salve, Sr. Adv.  
in WP(C)202/95Mr. Siddhartha Choudhary, Adv.

For Petitioner (s)Mr. M.N. Shroff,Adv.(NP)

For Respondent (s)Mr. Altaf H Nayak, Adv. Genl., J&K  
Mr. Anis Suhrawardy, Adv.

UPON hearing counsel the Court made the following  
ORDER

The Registry is directed to give a copy of the paperbook of this petition to the learned Amicus Curiae appearing in WP(C) No.202/1995, within two weeks.

List this matter on 23rd February, 2004 along with I.A. No. 786 in WP(C) No. 202/1995.

(D.P. WALIA)  
COURT MASTER

(JANKI BHATIA)  
COURT MASTER